

Annexure-6

Name of the corporate debtor: Arohi Infrastructure Private Limited;

Date of commencement of liquidation: 05th December 2018;

List of stakeholders as on: 18th March 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | | Amount of claim contingent | Amount of mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, (Amount in ₹) |
|---------|----------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|--|---|----------------------------|--|--------------------------|------------------------------------|------------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | | |
| 1 | Rabindra Kumar Samal | OC-01 | 03-01-2019 | 9,50,000 | 9,50,000 | Legal Charges | - | - | - | - | - | - | - | - | - | - |

